

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.106/(MAH)/2013  
CA No.



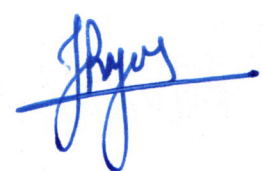
CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.03.2017

NAME OF THE PARTIES: Shri Asher K. Melamed  
V/s.  
M/s. Touranto Company (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Sudha Amare	lawyer	
②	Jaiprakash Dey	PDA Holder For Petitioner	
③	Jayesh R. Vyas	Adv. for the Respondents	

**ORDER**

**T.C.P. NO. 106/397-398/CLB/MB/MAH/2013**

1. The Learned Representatives of both the sides are present.
2. After some deliberation, the Court is seeking clarification on certain issues, hence suggested to give submissions in the format manner, for which the same can be furnished on the next date of hearing.
3. Fixed for arguments and final hearing on **21.04.2017**. Date is duly communicated to both the sides.

**Dated: 21.03.2017**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**